**BEFORE THE ADJUDICATING AUTHORITY**
**NATIONAL COMPANY LAW TRIBUNAL**
**AHMEDABAD BENCH**
**AHMEDABAD**
**Court 2**

**IA 212 of 2020 in C.P.(I.B) No. 301/NCLT/AHM/2019**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL**
**HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2021**

Name of the Company: Inox Wind Infrastructure Services Ltd
V/s
Shethia Erectors & Material Handlers Ltd

Rule 11 of NCLT rules,2016.

| S.NO. | NAME (CAPITAL LETTERS) | DESIGNATION | REPRESENTATION | SIGNATURE |
|---|---|---|---|---|
| 1. | | | | |
| 2. | | | | |

**ORDER**
**(through video conferencing)**

Advocate, Ms. Gargi Vyas appeared on behalf of the Respondent.

Learned Senior Counsel, Mr. Navin Pahwa appeared on behalf of the Applicant.

In view of adjournment in CP(IB) 301 of 2019, the instant matter is also adjourned on the same date.

List the matter on 03.03.2021.

**CHOCKALINGAM THIRUNAVUKKARASU**
**MEMBER TECHNICAL**

**MANORAMA KUMARI**
**MEMBER JUDICIAL**

Dated this the 1st day of February, 2021

SAP